

in water resources between the States, a Standing Committee of the National Water Resources Council has been constituted in April, 1990. The Standing Committee held one meeting in September, 1990 to resolve issues connected with sharing of Yamuna waters (up to Okhla).

The inter-State Water Disputes relating to the distribution of water of river Krishna among the States of Andhra Pradesh, Karnataka and Maharashtra; river Godavari among the States of Maharashtra, Karnataka, Andhra Pradesh, Madhya Pradesh and Orissa; river Narmada among the States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan; have already been resolved by the Centre through constitution of Tribunals. The further reports of these Tribunals were given on 27-5-1976, 7-7-1980 and 7-12-1979 in respect of Krishna, Godavari and Narmada waters disputes respectively.

Impact of Bovine Growth Hormone on Animals and Human Beings

2167. SHRIMATI D. K. BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) Whether Bovine Growth Hormone is injected into the lactating animals to increase the production of milk;

(b) if so, the details thereof;

(c) whether the Government are aware of the adverse effect of BGH on animal and human beings;

(d) if so, the details thereof; and

(e) the research undertaken by NDDB and NDRI, Karnal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) Yes, Sir.

(b) The hormone was found to be effective for water buffaloes when administered daily in doses of 25 mg and 50 mg, intramuscularly. The observed increase in milk production was 16.8 to 29.5 per cent.

(c) to (e) Research trials in NDRI and NDDB have been conducted to assess the effect of BGH on the health of lactating crossbred cows and buffaloes. So far no adverse effect on animal or human health has been demonstrated by the use of BGH.

[Translation]

Non-Payment of Sales-tax by Maruti Car Dealers in Delhi

2168. SHRI TEJ NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have taken action against some Maruti car dealers in Delhi for not making payment of Sales-tax and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) During the process of assessment of sales-tax in respect of the financial year 1990-91, an amount of Rs. 6,45,109/- has been found outstanding against three Maruti car dealers of Delhi. The Sales Tax authorities in Delhi have reported that they are seized of the matter and appropriate action has been initiated to recover the dues.

FAX Facility in Delhi

2169. SHRI ARVIND NETAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the places in Delhi where FAX facility is available;

(b) whether the FAX facility by the Credit Card is denied at the Media Centra at Shastri Bhawan; and